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Procurement of Wheat and Rice

5948. DR. K.V.R. CHOWDARY:
SHRIMAI SHEELA GAUTAM:
SHRI RAJESH KUMAR:
SHRI GOPI NATH GAJAPATHI:
SHRI J. CHOKKA RAO:

Will the Minister of FOOD be pleased to state :

- (a) the break-up of procurement of wheat and rice during 1994-95 and the rate fixed for their different varieties. State-wise;
- (b) whether the targets set for procurement have been achieved:
- (c) whether the Food Corporation of India is procuring foodgrains directly from farmers in some States:
- (d) if so, the quantity likely to be procured in each State;
- (e) whether the overhead expenditure incurred by FCI for procurement is abnormally high; and
 - (f) if so, the steps taken to reduce the same?

THE MINISTER OF FOOD (SHRI AJIT SINGH): (a) Statement showing quantities of wheat and rice procured for Central Pool during 1994-95 marketing season is at enclosed as Statement-I.

Minimum Support Price for wheat for 1994-95 marketing season had been fixed at Rs.350/- per qtl. for all the States. Minimum Support Price for the three varieties of paddy i.e. common, fine and superfine for 1994-95 have been fixed at Rs. 340/-, Rs.360/- and Rs.380/- per quintal respectively.

Statement giving procurement price of levy rice (Statewise) is at enclosed as Statement-II.

- (b) Procurement of wheat and paddy from the farmers for Central Pool under price support scheme being voluntary; and the procurement of levy rice from millers/traders being dependent on quantum of paddy purchased by them, no targets, as such, can be fixed for procurement of foodgrains.
 - (c) Yes, Sir.
- (d) The 1994-95 marketing season for the procurement of wheat is already over. Marketing Season for procurement of paddy/rice is almost over. The Statewise procurement figures are at Annexure-I.
- (e) and (f). The overhead expenditure incurred by FCI constitutes a small component of the total expenditure of the FCI, as will be evident from the following:

Grain Cost	67.2%
Interest	11.5%
Transport	8.6%
Storage	3.3%
Administration	2.8%

Gunnies & Levies	2.5%
Labour	2.5%
Shortages	1.6%
Total	100.0%

Statement-I

Statewise procurement of Wheat and Rice (Including Paddy in Terms of Rice) for Central Pool during 1994-95 Rabi/Kharif Marketing Season.

	(Qty. in lakh tonnes)		
States	Procurement of Wheat(Rabi Marketing Season)	Procurement of rice(Kharif Marketing Season)	
	(As on 31.3.95)	(As on 8.5.1995)	
Andhra Pradesh	Nil	30.11	
Assam	Nil	0.01	
Bihar	Negligible	0.01	
Haryana	30.47	13.66	
Karanataka	Nil	0.43	
Madhya Pradesh	0.66	7.42	
Himachal Pradesh	Negligible	N.A.	
Maharashtra	Nil	0.61	
Orissa	Nil	3.14	
Punjab	72.85	58.21	
Rajasthan	0.65	0.24	
Uttar Pradesh	14.06	6.53	
West Bengal	Nil	1.30	
Chandigarh	Nil	0.23	
Delhi	Nil	0.04	
Total	118.69	121.94	

Statement-II

Statement referred to in reply to part (a) of Unstarred Question No. 5948 for answer in the Lok Sabha on 16.5.1995.

Rates in Rupees per quintal

Procurement Prices of Levy Rice payable to Millers: 1994-95 Kharif Marketing Season.

S. States	Common 1994-95		Superfine 1994-95
1 2	3	4	5
1. Andhra Pradesh	565.45	596.95	628.45
 Assam Bihar 	545.25	584.30	615.10

1	2	3	4	5
4.	Gujarat	-	-	
5.	Haryana	579.80	630.30	668.50
6.	Delhi	553.85	602.05	638.50
7.	Karnataka	538.35	568.25	598.20
8.	Madhya Pradesh	546.05	576.40	606.75
9.	Orissa	576.15	608.30	640.40
10.	Rajasthan	566.15	611.10	653.10
11.	Punjab	582.55	633.40	671.85
12.	Uttar Pradesh	556.35*	587.20*	631.90*
13.	West bengal	531.95	575.55	605.85
14.	Maharashtra	546.30	576.60	606.85
15.	Pondicherry	-	-	-
16.	Chandigarh	566.35	615.70	653.05

* U.P. Levy prices of rice upto 15.12.1994 are given above and with effect form 16.12.1994

The levy price are as follows:

Written Answers

Common Rs.558.85 Fine Rs.589.85 Superfine Rs.634.75

Drop out from Central Schools

5949. SHRI HARIN PATHAK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

- (a) the number of students left Central School during the year 1993-94;
- (b) the reasons for their leaving Central Schools and joining other schools;
- (c) whether the course of studies in Central Schools is strenuous: and
 - (d) if so, the reaction of hte Government thereto?

THE DEPUTY MINISTER FOR EDUCATION & CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b). The Kendriya Vidyalaya Sengathan is not maintaining the statistics of the students who leave its Vidyalayas.

(c) and (d). No, Sir. The Kendriya Vidyalayas follow the syllabus prescribed by the Central Board of Secondary Education.

Allocation for Higher Education

5950, SHRIMATI VASUNDHARA RAJE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the Central assistance sanctioned to different universities of Rajasthan during Eighth Plan and additional allocation proposed to be made during the remaining period of Eighth Plan; and

(b) the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b). Development grants to the State Universities are allocated by the UGC for the plan period as a whole and not on a year to year basis.

Written Answers

The amount of plan grants allocated to the universities in Rajasthan for the 8th plan period is as under:

	Name of the University	Grants allocated for the 8th Plan Period
		(Rs. in lakhs)
1.	Jai Narian Vyas University	130.00
2.	M.L. Sukhadia University	115.00
3.	Rajasthan University	140.00
4.	Maharishi Dayanand Saraswat	ti
	University	75.00

Sugarcane

5951. SHRI PHOOL CHAND VERMA: Will the Minister of FOOD be pleased to state :

- (a) whether the Government have a proposal for hike in sugarcne crushing capacity;
- (b) the quantity of sugarcane crushed in various sugar mills in the country at present, State-wise;
- (c) the comparative data of production and crushing of sugarcane during the last three years, year-wise;
- (d) whether sugarcane production has been adversely affected due to the purchase of sugarcane in less quantity thereof; and
- (e) if so, the remedial steps taken by the Government in this regard?

THE MINISTER OF FOOD (SHRI AJIT SINGH): (a) Against the target of licensed capacity of 198.67 lakh tonnes by the end of the terminal year of the Eighth Fiver Year Plan i.e., 1996-97 the Government has already licensed a capacity of 205.56 lakh tonnes upto 31.1.1995.

- (b) A Statement showing the State-wise quantity of sugarcane crushed during the season 1994-95 (October-September) upto 31st March, 1995 is enclosed.
 - (c) The required data is as under:

		(lakh tonnes)
Sugar Year (OctSept.)	Sugarcane Production	Sugarcane crushed
1991-92	2539.95	1339.99
1992-93	2280.33	1029.71
1993-94 (Provisional)	2270.59	980.52